

FORM A
PUBLIC ANNOUNCEMENT

*(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017*

FOR THE ATTENTION OF THE STAKEHOLDERS OF VERANTIS INDIA PRIVATE LIMITED

1.	Name of Corporate Person	Verantis India Private Limited
2.	Date of Incorporation of Corporate Person	16 th June 2010
3.	Authority Under Which Corporate Person is Incorporated/ Registered	Incorporated as a private limited company under the Companies Act, 1956 and registered with the Registrar of Companies, Mumbai.
4.	Corporate Identity Number of Corporate Person	U29268MH2010PTC204300
5.	Address of the Registered office and Principal office (if any) of Corporate Person	Registered Office: Room No. 005, Jivdani Apartment, Ambika Nagar Alkapuri, Nallasopara East, Thane - 401209, Maharashtra, India
6.	Liquidation Commencement date of Corporate Person	8 th January 2021
7.	Name, Address, E-Mail Address, Telephone Number and the Registration Number of the Liquidator	Manish Kumar Sharma Advocate & Insolvency Professional Address: B-32, Milansar Apartments, Plot No. 2, Sector-14, Rohini, Delhi – 110085. Email Address : manishattorney@gmail.com Telephone No.: +91 - 9810029555 Regn No.: IBBI/IPA-002/IP-N00671/2018-2019/12143
8.	Last Date for submission of Claims	07 th February 2021

Notice is hereby given that the Verantis India Private Limited has commenced Voluntary Liquidation on 8th January 2021.

The stakeholders of Verantis India Private Limited are hereby called upon to submit a proof of their claims on or before 7th February 2021, to the Liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 11th January 2021

Place : Delhi


Manish Kumar Sharma
(Liquidator)